

HIGH COURT OF SIKKIM

Record of proceedings

W.P. (C). No.05 of 2022

JIGMI PHUNCHOK BHUTIA PETITIONER

VERSUS

AISHWARYA RAI& ANR. RESPONDENTS

Date: 04.05.2022

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. Souri Ghosal, Advocate.

For Respondent : Mr. N. B. Khatiwada, Senior Advocate
No.1 with Ms. Navtara Sarada, Legal Aid
Counsel and Ms. Preeti Basnett,
Advocate.

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Mr. Souri Ghosal, learned counsel for the petitioner submits that the present writ petition has become infructuous and therefore, he seeks to withdraw the same. Not objected by the learned counsel for the respondent no.1. The writ petition stands disposed as withdrawn.

Judge